



**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No.612/2021 and MA No.1272/2021

Today this the 21stday of May, 2021

Through video conferencing

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. A.K. Bishnoi, Member (A)**

Smt. Alka Anand, aged 59 years
w/o Sh. S.K. Anand
working as Sr. Scientific Assistant
CFSL, CBI, New Delhi
R/o A-363, Sarita Vihar, New Delhi.

....Applicant

(By Advocate: Mr. Yogesh Sharma)

Vs.

1. Union of India through the Secretary
Ministry of Home Affairs
Govt. of India, New Delhi.
2. The Director, Central Forensic Science Laboratory
Central Bureau of Investigation
CGO Complex, Block No.4, Lodhi Road
New Delhi.
3. Union Public Service Commission
Through the Secretary
Dholpur House, Shahajan Road
New Delhi-110069.

...Respondents

(By Advocates: Mr. R.V. Sinha and Mr. G.S. Virk)

Order (Oral)



Justice L. Narasimha Reddy:

The applicant is working as Senior Scientific Assistant (SSA) in the Central Forensic Science Laboratory, CBI, New Delhi. It is stated that she became eligible to be promoted to the post of Senior Scientific Officer Grade-II (Biology), and despite that the respondents are not taking any steps to convene DPC in order to promote her.

2. The respondents filed a reply explaining the various circumstances on account of which the DPC could not be convened.

3. The OA was heard at some length on 23.02.2021. Taking note of the fact that the applicant is due to retire on 31.05.2021, a detailed order was passed directing that the DPC shall be convened within the time stipulated therein.

4. We heard Mr. Yogesh Sharma, learned counsel for the applicant and Mr. R.V.Sinha & Mr. G.S. Virk, learned counsel for the respondents.



5. Today, it is brought to our notice that the DPC was convened on 13.05.2021 and the applicant was selected. It is also stated that the order of promotion to the post of Senior Scientific Officer Grade-II (Biology) has been issued to the applicant on 20.05.2021. With this, the grievance of the applicant stands redressed. The OA is accordingly closed.

6. MA No.1272/2021 stands disposed of. There shall be no order as to costs.

(A.K. Bishnoi)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

/vb/ns/dsn